

COMMITTEE ON PAPERS LAID ON THE TABLE
(2020-2021)

SEVENTEENTH LOK SABHA

FORTY SECOND REPORT

[Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the National Council for Teacher Education(NCTE), New Delhi]

(Presented on 10 August, 2021)



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

August, 2021/Sarvana, 1943(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2020-2021)

Shri Ritesh Pandey

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Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Choudhary Mehboob Ali Kaiser
8. Dr. Amol Ramsing Kolhe
9. Shri Raja Amareshwara Naik
10. Shri Jamyang Tsering Namgyal
11. Smt. Aparupa Poddar
12. Shri T.N. Prathapan
13. Shri S. Ramalingam
14. Shri Saptagiri Ulaka
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri Manjinder Pubbi - Under Secretary
5. Shri K.P. Kashyap - Assistant Committee Officer

(iii)

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Forty Second Report on the Action Taken by Government on the recommendations/observations contained in the Fourth Report (Seventeenth Lok Sabha) of the Committee regarding delay in laying of the Annual Reports and Audited Accounts of the National Council for Teacher Education, New Delhi.

2. The Committee considered and adopted this Report at their sitting held on 22 July, 2021 and the Minutes of the sitting are given at Annexure.

3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
July, 2021
Sarvana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table in their Fourth Report (17th Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the National Council for Teacher Education (NCTE), New Delhi, which was presented to Lok Sabha on 20.03.2020.

2. The Action Taken Notes have been received from the Government in respect of all the recommendations/observations contained in the aforesaid Report. Accordingly, the statement showing the action taken by the Government on the recommendations/observations contained in the Fourth Report (17th Lok Sabha) are given in Appendix.

3. **The Committee in their Fourth Report (Seventeenth Lok Sabha) had pointed out the failure of the Ministry of Education (Department of School Education and Literacy) in timely laying of the Annual Reports and Audited Accounts of the Organisation for the years 2013-14 to 2018-19 and recommended that the documents of the NCTE should be laid within the stipulated time in future.**

4. **The Committee appreciate that the Government has accepted all the recommendations of the Committee made in the said Reports and has also taken steps for their implementation. The Committee are, however, constrained to note that the documents for the year 2018-2019 which were required to be laid on the Table of the House within 9 months from the closure of the respective financial year have not been laid as yet, despite Committee's direction/recommendation in the aforesaid report. While taking a serious note in the matter, the Committee strongly expect the Government to make concerted efforts to ensure timely laying of the documents of the NCTE in future.**

NEW DELHI
July, 2021
Sarvana, 1943 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table

APPENDIX
(Vide Para 2 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE
RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR
FOURTH REPORT (17TH LOK SABHA)

National Council for Teacher Education, New Delhi

Recommendation (Paragraph No. 15)

The Committee note that the Ministry of Human Resource Development and National Council for Teacher Education (NCTE) have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report, Paras 4.16 and 4.18 of Second Reports(5th Lok Sabha) and Paras 1.12 and 2.6 to 3.8 of Second Report(6th Lok Sabha) presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively regarding laying Annual Reports and Audited Accounts on the Table of the House within nine months from the closure of the accounting year have also not been complied with. These documents of NCTE for the years 2013-2014, 2014-2015, 2015-2016, 2016-2017 and 2017-2018 were laid with delays ranging from 12 to 25 months. The Committee also note that the documents for the year 2018-2019 which were required to be laid on the Table of the House within 9 months from the closure of the respective financial year are not laid as yet.

Reply by the Government

NCTE has been established on August 17, 1995. The AR/AA for NCTE for the FY1995-96 to 2017-18 have been laid on the table of both Houses of Parliament. The delay occurred due to various administrative reasons which were beyond the control of the Ministry/ NCTE.

The AR/AA for NCTE for the FY 2018-2019 have been received in MoE for laying before Parliament simultaneously, along with the delay statement. These will be laid in the next session of Parliament.

For the FY 2019-2020, the process is in the final stage for finalization of AR/AA.

(Ministry of Education OM No. 04-08/2020-IS.14 Dated 21.10.2020)

Recommendation (Paragraph No. 16)

While examining the reasons from delays of 12 months to 25 months in laying of the documents of the NCTE, the Committee were disappointed to note that undue delay had occurred due to delay in appointment of Auditors, compilation of Annual Accounts of the NCTE, infrequent meetings General Body of NCTE and delay in reconstitution of General Body which could have been avoided. Further the Committee note that the Ministry and NCTE had failed to finalize Annual Accounts within the stipulated time. The Committee also note that the Ministry had taken 12 months to lay the documents for the year 2015-16 after the approval of General Body.

Reply by the Government

1. Tally Software has been adopted in NCTE.
2. Regarding Accounts Personal, the NCTE has hired one from GEM against the post of Accounts Officer on 01st July 2020.
3. The Accounts for 2019-20 have been prepared and will be placed before Finance Committee through circulation.
4. After approval by FC, the same will be sent to CAG for audit.
5. Advertisement for the post of translator and proof-reader has been initiated by Establishment Section of NCTE.

(Ministry of Education OM No. 04-08/2020-IS.14 Dated 21.10.2020)

Recommendation (Paragraph No. 17)

17. From above it is apparent that the Ministry of Human Resource Development has not been able to put in place an effective monitoring mechanism to ensure laying of document of NCTE on the Table of both the Houses of Parliament within the stipulated time, which is a matter of serious concern. The Committee recommended that all out efforts must be made by the Ministry to ensure timely laying of the documents in future. The Committee should be informed of the compliance of these directions as also measures taken by the Ministry to avoid delays in future.

Reply by the Government

The monitoring mechanism of the Department over the timeline followed for the laying of ARs/AAs of NCTE is being strengthened. It is assured that the practice of seeking repeated extensions will be discontinued with the establishment of an effective monitoring system under constant supervision of the senior officials of the Department. The AR/AAs of 2019-20 are under finalization and will be laid on time.

(Ministry of Education OM No. 04-08/2020-IS.14 Dated 21.10.2020)

Recommendation (Paragraph No. 18)

18. The Committee also impress upon the Ministry that if due to unavoidable reasons, the Annual Reports and Audited Accounts of the NCTE could not be laid on the Table of the House within the stipulated time; a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House within 30 days or as soon as the House meets, whichever is later.

Reply by the Government

Noted. The Annual Report for the FY 2019-2020 is in the final stages. The report has been given to the printer for printing.

The Annual Accounts for the FY 2019-20 are also in final stages and needs to be placed before FC.

(Ministry of Education OM No. 04-08/2020-IS.14 Dated 21.10.2020)

THE EXTRACTS OF MINUTES OF THE NINTH SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE (2020-2021) HELD ON 22 JULY, 2021

The Committee sat on Thursday, 22nd July 2021 from 15:00 hrs to 16:30 hrs. in Committee Room 'B', Parliament House Annexe Building, New Delhi.

PRESENT

Shri Ritesh Pandey - Chairperson

MEMBERS

2. Dr. A. Chellakumar
3. Shri Pallab Lochan Das
4. Shri Raja Amareshwara Naik
5. Shri S. Ramalingam
- 6.. Shri Saptagiri Ulaka

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
- 3 Smt. Manjinder Pubbi - Under Secretary

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2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and explained the purpose of convening the meeting.

3. The Committee then took up for consideration two original draft Reports regarding delay in laying of the Annual Report and Audited Accounts of :-

- Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report (Seventeenth Lok Sabha) regarding National Council for Teacher Education(NCTE), New Delhi; and
- Action taken by the Government on the recommendations/observations made by the Committee in their Fifth Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the Science and Engineering Research Board.

4. After deliberations, the Committee adopted the two Action Taken Reports without modifications.

5. The Committee authorized the Hon'ble Chairperson to present both the Original and Action Taken Reports to the Parliament.

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The Committee then adjourned.